

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3624
ANSWERED ON:17.04.2008
BHAVNAGAR AIRPORT
Rana (Raju Rana) Shri Rajendrasinh Ghanshyamsinh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government is in receipt of the completion report from Bhavnagar Airport authority regarding night landing facility;
- (b) if so, the details thereof;
- (c) the time by which the concerned authority would be in a position to give the clearance sanction letter for night landing facility to start at Bhavnagar Airport;
- (d) the details of the modernisation plan of Bhavnagar Airport; and
- (e) the time by which the new flights are proposed to be started from the said airport?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

- (a) & (b) Yes, Sir.The work of providing Night Landing Facilities namely,High Intensity Runway Lights, Apron and Taxiway edge lights and Simple Approach lights has been completed. The re-location of Precision Approach Path Indicator (PAPI) is likely to be completed by 31.5.2008.
- (c) Ground Lighting Facility has already been made operational w.e.f. 01.4.2008. Directorate General of Civil Aviation (DGCA) is in the process of carrying out inspection of the remaining equipments forming part of night landing facilities.After DGCA's clearance,the night landing facilities would be made operational.
- (d) Construction of a new Terminal Building, extension of runway and provision of CAT-I approach light system will be taken up after the required additional land measuring 490.36 acres is made available free of cost and free from all encumbrances by the State Government to Airports Authority of India.
- (e) Government have laid down route dispersal guidelines with a view to achieve better regulation of air transport services taking into account the need for air transport services of different regions of the country including North-East region.It is however,up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability.As such airlines are free to operate anywhere in the country including Bhavnagar subject to compliance of route dispersal guidelines issued by the government in this regard.